



राजपत्र, हिमाचल प्रदेश

हिमाचल प्रदेश राज्य शासन द्वारा प्रकाशित

मंगलवार, 30 दिसम्बर, 2014 / 9 पौष, 1936

हिमाचल प्रदेश सरकार

**FOOD, CIVIL SUPPLIES & CONSUMER AFFAIRS DEPARTMENT,
SIRMAUR DISTRICT AT NAHAN HIMACHAL PRADESH**

NOTIFICATION

Nahan, the 8th December, 2014

No. FDS.2-61/99-IV-6431-6491.—In supersession of all previous Notification No. FDS.2-61/99-IV-1209-1264 dated 15-03-2014, issued by this office and in exercise of the power conferred upon me under clause 9 (e) of the LPG (Regulation of Supply and Distribution) order, 2000 and 3 (1) (e) of the Himachal Pradesh Hoarding and Profiteering prevention order, 1977, I, Ritesh Chauhan, I.A.S., District Magistrate, Sirmour District, Nahan do hereby refix the sale rates of

Domestic LPG Cylinders in respect of various Gas Agencies functioning in District Sirmour due to revision of RSP from source as under:--

Sr. No.	Name of Distribution Points	RSP per Cylinder Inc. Rs.8/ Cash & carry rebate 14.2 Kg.	RSP 5.0Kg. refill Rounded off	Additional Cooliage/ Transportation charges	RSP Sale Rate per Cylinder 14.2 kg.	Remarks.
1	2	3	4	5	6	7
(1)	H.P. State Civil Supplies Corp. Ltd. Nahan-I (Urban Area).					
	1. Nahan town. MC Area, ward No. 1 to 13, R&T Factory, Chiranwali, Cantt area.	437.00		9.50	446.50	Door delivery
			163.50	2.00	165.50	Focal point
(2)	H.P. State Civil Supplies Corp. Ltd. Nahan-I (Rural Area).					
	1. Judda ka johar, Bikrambag, Shambhuwala, Bankala, Bohlion Baraban, Ramadhoun, PipliWala, Bhlood, Koon, Talon.Malonwala, Nehrla.	437.00		11.50	448.50	Focal point
			163.50	3.00	166.50	Focal point
	2. Kala-Amb, Nagal Suketi.	437.00		14.50	451.50	Focal point
			163.50	4.00	167.50	Focal point
	3. Kaulanwala Bhlood and Sen Ki Ser.	437.00		16.50	453.50	Focal point
			163.50	4.00	167.50	Focal point
	4. Trilokpur Banethi.	437.00		16.50	453.50	Focal point
			163.50	4.00	167.50	Focal point
	5. Sarahan.	437.00		17.50	454.50	Focal point
			163.50	5.00	168.50	Focal point
	6. Lana Baka.	437.00		21.50	458.50	Focal point
			163.50	4.00	167.50	Focal point
	7. Basahan.	437.00		22.50	459.50	Focal point
			163.50	5.00	168.50	Focal point
	8. Naina-Tikker.	437.00		24.50	461.50	Focal point
			163.50	7.00	170.50	Focal point
	9. Jamun ki Ser	437.00		30.50	467.50	Focal point
			163.50	9.00	172.50	Focal point
	10.Thakur Dwara	437.00		33.50	470.50	Focal point
			163.50	10.00	173.50	Focal point
	11. Mangarh & Dinger Kinner	437.00		39.50	476.50	Focal point
			163.50	12.00	175.50	Focal point
	12. Chanalag.	437.00	40.50		477.50	Focal point
			163.50	13.00	176.50	Focal point
	13. Naya Gaon.	437.00		45.50	482.50	Focal point
			163.50	14.00	177.50	Focal point
(3)	H.P. State Civil Supplies Corp. Ltd. Rajgarh.					
	1. PoliceStation, Sr. Sec.School, Main Bazar, Tehsil, Forest Colony, Milk Plant, Katli Banti.	436.50		9.50	446.00	Door delivery
			163.50	2.00	165.50	Focal point
	2. Pabiana , Kothia Jhajjar & Tikkar (Badgala)	436.50		10.50	447.00	Focal point
			163.50	3.00	166.50	Focal point
	3.Yashwant Nagar, Dahan, Bryla, Bhuria, Fagu, Deedag & Pidag	436.50		13.50	450.00	Focal point
			163.50	4.00	167.50	Focal point
	4. Sanaora.	436.50		13.50	450.00	Focal point
			163.50	4.00	167.50	Focal point
	5. Darow Devria, Maryog, Dilman, Narag, Gandal, Wasni, Sarol, Chamenji, Kather, Patoga & Shaariya.	436.50		18.50	455.00	Focal point
			163.50	4.00	167.50	Focal point
	6. Bhalta.	436.50		18.50	455.00	Focal point
			163.50	7.00	170.50	Focal point
	7. Khairi.	436.50		19.50	456.00	Focal point
			163.50	6.00	169.50	Focal point
	8. Dimber.	436.50		19.50	456.00	Focal point
			163.50	6.00	169.50	Focal point
	9. Donga Fag.	436.50		20.50	457.00	Focal point
			163.50	7.00	170.50	Focal point

	10. Chaknal.	436.50		21.50	458.00	Focal point
			163.50	8.00	171.50	Focal point
	11. Nohradhar & BaruSahib	436.50		22.50	459.00	Focal point
			163.50	5.00	168.50	Focal point
	12. Habban.	436.50		22.50	459.00	Focal point
			163.50	7.00	170.50	Focal point
	13. Shargaon.	436.50		23.50	460.00	Focal point
			163.50	7.00	170.50	Focal point
	14.Ranaghat.	436.50		24.50	461.00	Focal point
			163.50	8.00	171.50	Focal point
	15.Piran tarai (In Shimla Distt.)	436.50		25.50	462.00	Focal point
			163.50	9.00	172.50	Focal point
	16. Bogdhar & Piriadhar.	436.50		25.50	462.00	Focal point
			163.50	8.00	171.50	Focal point
	17 Korag.	436.50		26.50	463.00	Focal point
			163.50	8.00	171.50	Focal point
	18. Deva Manal.	436.50		26.50	463.00	Focal point
			163.50	8.00	171.50	Focal point
	19.Chandol &Ser Tandula.	436.50		29.50	466.00	Focal point
			163.50	9.00	172.50	Focal point
	20. Chambidhar, Niyog, Sainj, Gawahi.	436.50		32.50	469.00	Focal point
			163.50	10.00	173.50	Focal point
	21. Katogra.	436.50		33.50	470.00	Focal point
			163.50	11.00	174.50	Focal point
	22. Dhamla.	436.50		33.50	470.00	Focal point
			163.50	10.00	173.50	Focal point
	23. Thaina Basotri.	436.50		33.50	470.00	Focal point
			163.50	11.00	174.50	Focal point
	24. Kotla Bangi.& Lau Nana	436.50		34.50	471.00	Focal point
			163.50	11.00	174.50	Focal point
	25. Bharari &Punnerdhar.	436.50		35.50	472.00	Focal point
			163.50	11.00	174.50	Focal point
	26. Lana Palar & Kotghat.	436.50		37.50	474.00	Focal point
			163.50	11.00	174.50	Focal point
	27. Taproli.	436.50		43.50	480.00	Focal point
			163.50	14.00	177.50	Focal point
	28. Bhawai, Shivpur, Deothi Majhgaon.	436.50		44.50	481.00	Focal point
			163.50	14.00	177.50	Focal point
	29. Painkuffar & Neripul.	436.50		45.50	482.00	Focal point
			163.50	14.00	177.50	Focal point
	30. Lanachetta, Manwa, Ghaneshwar.	436.50		49.50	486.00	Focal point
			163.50	16.00	179.50	Focal point
	31. Dhartukhadi.	436.50		53.50	490.00	Focal point
			163.50	17.00	180.50	Focal point
(4)	M/s Pardeep Gas Service, Paonta Sahib.					
	1. M.C.Area PaontaSahib, Taruwala, Batapul, Bhatanwali & Kishanpura.	437.50		10.00	447.50	Door delivery
			165.00	2.00	167.00	Focal point
	2. Behral, Shivpur, Surajpur, Haripur & Nihalgarh.	437.50		12.00	449.50	Focal point
			165.00	3.00	168.00	Focal point
	3. Gulabgarh, Rajban, Bangran & Salwala.	437.50		13.00	450.50	Focal point
			165.00	3.00	168.00	Focal point
	4. Killod.	437.50		16.00	453.50	Focal point
			165.00	4.00	169.00	Focal point
	5. Singhpura & Bhagani.	437.50		17.00	454.50	Focal point
			165.00	5.00	170.00	Focal point
	6. Amboya & Rajpur.	437.50		19.00	456.50	Focal point
			165.00	5.00	170.00	Focal point
	7. Bias Kotri.	437.50		20.00	457.50	Focal point
			165.00	6.00	171.00	Focal point
	8. Naghetta, Bhella and Shivpur.	437.50		27.00	464.50	Focal point
			165.00	8.00	173.00	Focal point
(5)	M/s Shaheed Kulvinder Gas Agency, Dadahu.					
	1. Dadahu Main-Bazar and Tehsil Colony.	437.50		12.00	449.50	Focal point
			165.00	3.00	168.00	Focal point

	2. Bhehrewala, Tokoin, Sainwala, Majra.	437.50		12.00	449.50	Focal point
			165.00	3.00	168.00	Focal point
	3. Khala Kyar, Bedon and Renuka ji	437.50		12.00	449.50	Focal point
			165.00	3.00	168.00	Focal point
	4. Puruwala Kanshipur, Missarwala, Fatehpur, Kiratpur & Bhagwanpur.	437.50		13.00	450.50	Focal point
			165.00	3.00	168.00	Focal point
	5. Kolar Dhaulakuan & Haripurkhol.	437.50		16.00	453.50	Focal point
			165.00	5.00	170.00	Focal point
	6. Baila, Kansar, Ghaton, Bharog Bhaneri, and via Tirmali Kansar, Malgi.	437.50		15.00	452.50	Focal point
			165.00	9.00	174.00	Focal point
	7. Thana Kasoga Dhagera, Birla & Dhyali. via Tirmali	437.50		15.00	452.50	Focal point
			165.00	9.00	174.00	Focal point
	8. Jamta	437.50		15.00	452.50	Focal point
			165.00	4.00	169.00	Focal point
	9. Giri Nagar, Parduni.	437.50		15.00	452.50	Focal point
			165.00	4.00	169.00	Focal point
	10. Kotla Molar & Panar.	437.50		17.00	454.50	Focal point
			165.00	5.00	170.00	Focal point
	11. Mehet, Jatton	437.50		18.00	455.50	Focal point
			165.00	5.00	170.00	Focal point
	12. Panjahal via Jamta.	437.50		18.00	455.50	Focal point
			165.00	6.00	171.00	Focal point
	13. Bagthan.	437.50		20.00	457.50	Focal point
			165.00	6.00	171.00	Focal point
	14. Koti Dhiman, Chandni & Shadiar.	437.50		21.00	458.50	Focal point
			165.00	6.00	171.00	Focal point
	15. Sangrah Teh. Colony, Kali-Mitti, Javgaldhar Police Colony, High School.	437.50		27.00	464.50	Focal point
			165.00	8.00	173.00	Focal point
	16. Andheri & Sunderghat.	437.50		29.00	466.50	Focal point
			165.00	9.00	174.00	Focal point
	17. Ganog, Barag .	437.50		29.00	466.50	Focal point
			165.00	9.00	174.00	Focal point
	18. Parara, Bichar-ka-Bagh, Mahipur Paniyali & Chaknala.	437.50		30.00	467.50	Focal point
			165.00	9.00	174.00	Focal point
(6)	M/S Shaheed kalyan Gas Agency, Shillai.					
	1. Shillai, Naya	437.50		11.00	448.50	Focal point
			165.00	3.00	168.00	Focal point
	2. Bandli, Kando, Kyari, Drabil & Balikoti.	437.50		13.00	450.50	Focal point
			165.00	3.00	168.00	Focal point
	3. Timbi .	437.50		18.00	455.50	Focal point
			165.00	5.00	170.00	Focal point
	4. Sataun.	437.50		18.00	455.50	Focal point
			165.00	5.00	170.00	Focal point
	5. Kafota.	437.50		20.00	457.50	Focal point
			165.00	6.00	171.00	Focal point
	6. Kamrau and Badwas & Bakras.	437.50		21.00	458.50	Focal point
			165.00	6.00	171.00	Focal point
	7. Ronhat, Nainidhar, Naya Pinjor Halahan.	437.50		21.00	458.50	Focal point
			165.00	6.00	171.00	Focal point
	8. Jamna, Jakhna & Cheyog & Tatiana	437.50		27.00	464.50	Focal point
			165.00	8.00	173.00	Focal point
(7)	H.P. State Civil Supplies Corp. Ltd. Haripurdhar.					
	1. Haripurdhar.	437.00		7.00	444.00	Focal point
			164.50	1.00	165.50	Focal point
	2. Lawandhar.	437.00		7.00	444.00	Focal point
			164.50	1.00	165.50	Focal point
	3. Chunvi, Korag, Punchbhaya.	437.00		8.00	445.00	Focal point
			164.50	2.00	166.50	Focal point
	4. Charna, Norabora, & Bagi	437.00		9.00	446.00	Focal point
			164.50	2.00	166.50	Focal point
	5. Trahankhud & Jarwa	437.00		10.00	447.00	Focal point
			164.50	3.00	167.50	Focal point

	6. Ghanduri, Bhalar Bhallona, Gatadhar, Panog, Sangna & Satahan.	437.00		11.00	448.00	Focal point
			164.50	3.00	167.50	Focal point
	7. Ajroli.	437.00		11.00	448.00	Focal point
			164.50	3.00	167.50	Focal point
	8 . Kotibonch.	437.00		13.00	450.00	Focal point
			164.50	4.00	168.50	Focal point
	9. Shivpur,Bhawai & Choras	437.00		14.00	451.00	Focal point
			164.50	4.00	168.50	Focal point
	10. Rasat.	437.00		17.00	454.00	Focal point
			164.50	5.00	169.50	Focal point
	11. Kupvi.	437.00		16.00	453.00	Focal point
			164.50	4.00	168.50	Focal point
	12. Kelvi (Distt. Shimla)	437.00		22.00	459.00	Focal point
			164.50	6.00	170.50	Focal point
	13. Kanda Banah	437.00		26.00	463.00	Focal point
			164.50	7.00	171.50	Focal point
	14. Dochi, Kothi	437.00		28.00	464.00	Focal point
			164.50	8.00	172.50	Focal point
	15. Maalat , Jubbli , Kanah, Mashot	437.00		34.00	471.00	Focal point
			164.50	9.00	173.50	Focal point
(8)	M/S Rajeev Gandhi Gramin Vikas Gas Agency, Amboya.					
		437.50		-	437.50	Focal point
			164.50	-	164.50	Focal point
(9)	M/S Rajeev Gandhi Gramin Vikas Gas Agency, Gorkhuwala.					
		437.50		-	437.50	Focal point
			164.50	-	164.50	Focal point
(10)	M/S Poswal Indane Gramin Vikas Gas Agency, at village Khairi (Trilokpur).					
		437.50		-	437.50	Focal point
			164.50	-	164.50	Focal point

TERMS AND CONDITIONS:-

1. All the Gas distributors shall issue cash memo to every consumers showing complete name and address and Consumer Number and retain duplicate copy of the cash memo for inspection.
2. All the Gas Distributors shall not pressurize the consumers to purchase other equipment's i.e. Gas Stove Etc. while issuing new Gas connection and shall issue Gas connection on priority basis and maintain Register in following manner:

Date	Opening Stock	Receipt Invoice No.	Invoice No.	Total 2+3	Issues Refills.	Against	To Other Distribution Point.	To Defective Stock.	Total 4+5+6+7	Closing Balance.
1.	2.	3.	4.	5.	6.	7.	8.	9.	10.	11.

3. Every Distributor shall display the daily stock position/Price of the LPG refills on the conspicuous place of the Gas Agency and Storage point.
4. Every Gas Distributor shall also ensure to book the refills on telephone on the request of the consumer as well as in person.
5. The LPG Distributor shall not charge more than the price/coolage fixed by the District Magistrate Nahan. The rates of Door delivery shall be charged only when door delivery is made. Where the distance of locality is more than one kilometer, there will be focal point for distribution of LPG refills after every half kilometer at conspicuous/central place suitable to the consumers of the respective area.
6. The LPG Distributor shall ensure to maintain the proper record of the receipt and distribution of the LPG Riffles and produce before the Inspecting Authority on demand.
7. The LPG Distributor shall also ensure to supply PG Refills to the consumer on the terms and conditions/ Jurisdiction laid down by the concerned Oil Company and also ensure that the refill supplied to the consumer is having standard weight, sealed and equipped with safety cap and for this purposes weighing scale be kept in delivery van.
8. The LPG Distributor shall also ensure immediate redressed of complaint lodged by the consumers for leakage and other reason without further loss of time and render the service of a trained mechanic free of cost keeping in view the security measures.

9. Every Distributor shall also ensure to furnish monthly report immediately at the end of every month or as and when required by the District Controller Food Civil Supplies & Consumer Affairs, Nahan in respect of receipt and distribution of LPG cylinders.
10. During the period of shortage of LPG refills the distributor shall distribute LPG refills to the consumers on the direction of the District Magistrate/District Food & Supplies Controller, Nahan, and concerned FSO/Inspector Food Civil Supplies & Consumer Affairs Distt. Sirmour at Nahan.
11. Every LPG dealer will allow cash and carry rebate of Rs. 8.00 to the consumer on every refill when the refill is received from his Godown or Showroom on the explicit request of the consumer/customer.
12. Every LPG Dealer will supply LPG refills to the consumers strictly as per area of operation fixed by the Oil Companies. Any deviation will be made only with the prior approval of the DC/DCFCS&CA Nahan and concerned Sales Manager, of the Oil Company.
13. **Every Distributor shall ensure Public address system (Loud Speaker) on the vehicles, weighing Machine, Laminated copy of Route Chart as well as latest RSP.**
14. All the SDMs are required to make distribution charts of their respective area according to the Route Chart and also publish the same in local newspaper for the convenience of general public.
15. Additional Colliage/Transportation Charges will remain in force till the further orders are made while RSP may vary automatically as and when OMCs will change the RSP.
16. Any Contravention will be viewed seriously and action under section 3/7 of the essential commodities Act 1955 shall be taken against the defaulters.

By order,
sd/-

District Magistrate,
District Sirmour at Nahan (H.P.)

**FOOD, CIVIL SUPPLIES & CONSUMER AFFAIRS DEPARTMENT,
SIRMAUR DISTRICT AT NAHAN HIMACHAL PRADESH**

NOTIFICATION

Nahan, the 23rd December, 2014

No. FDS FDS-34/690-6657-6692.—In supersession of all previous notification and in exercise of the powers conferred upon me under Clause-3 (i)(e) of the H.P. Hoarding and Profiteering Prevention Order, 1977, I Ritesh Chauhan, I.A.S., District Magistrate, Sirmour do hereby fix the retail prices including all taxes and other incidental charges in respect of the following essential commodities that may be charged by the dealers or a retailer in Sirmour district with immediate effect:-

S.No of the Articles as per schedule-I of the said order.	S.No.	Name of Articles.	Maximum Price inclusive of all tax.
12	1.	Meat Goat/Bheda.	280.00 Per Kg.
	2.	Meat Pig.	130.00 Per Kg.
	3.	Broiler dressed.	150.00 Per Kg.
	4.	Chicken dressed.	130.00 Per Kg.
	5.	Broiler alive.	130.00 Per Kg.
	6.	Fish Fried.	160.00 Per Kg.
	7.	Fish un-fried.	100.00 Per Kg.
	8.	Chicken alive.	100.00 Per Kg.
17	7.	Full diet (Rice, Chapatti with Dal Chana/Urd/ Rajma & vegetable.)	50.00 Per Plate

	8.	Chapati Tandoori	5.00 per Chapati
	9.	Chapati Tawa	4.00 per Chapati.
	10.	Stuffed Prantha	15.00 per prantha.
	11.	Two poori with chana/Dahi .	25.00 Per plate.
	12.	Rice permal (200 Gms.)	15.00 Per plate.
	13.	Dal Fried	25.00 Per plate.
	14.	Vegitable special	35.00 Per plate.
	15.	Palak Paneer/Mutter paneer	40.00 Per plate.
	16.	Meat plate with 5 pieces, 200 Gms..	75.00 Per plate.
	17.	Chicken curry –do-	65.00 Per plate.
	18.	Dahi/Raita	15.00 Per plate.
18	19.	Milk	32.00 Per Liter.
	20.	Dahi	50.00 Per Kg.
	21.	Paneer	240.00 Per Kg.
20	22.	Cold Drinks.	On printed rates.

NOTE.— Every dealer/shopkeeper will issue cash memo to each consumer and keep duplicate copy of the same for inspection purpose. The dealer/shopkeeper shall display the price list of these commodities at the entrance of the business premises/ Hotels & Dhabas which will be signed and dated by the Owner/Partner/Manager. This notification shall be **valid for a period of one month from the date of publication** in the official Gazette.

By order,
sd/-
District Magistrate,
Sirmour at Nahan.

**FOOD, CIVIL SUPPLIES & CONSUMER AFFAIRS DEPARTMENT,
SIRMAUR DISTRICT AT NAHAN HIMACHAL PRADESH**

CORRIGENDUM

Nahan, the 27th December, 2014

Endst.No.FDS2-61/99-IV-6835.—In continuous of this Office Notification No. FDS-2-61/99-IV-6431-6491 dated 08-12-2014, it is notified for information of all concerned that places shown in **H.P. State Civil Supplies Corp. Ltd. Rajgarh** Column No. 5 is implementing with following additional places as under:--

Before shown in Notification No. FDS-2-61/99-IV-6431-6491 dated 08-12-2014:--

Sr. No.	Name of Distribution Points.	RSP per Cylinder Inc. Rs.8/ Cash & carry rebate14.2 Kg.	RSP 5.0Kg. refill Rounded off.	Additional Cooliage/ Transportation charges.	RSP Sale Rate per Cylinder 14.2 kg.	Remarks.
1.	2.	3.	4.	5.	6.	7
(3) H.P. State Civil Supplies Corp. Ltd. Rajgarh.						
	5. Darow Devria, Maryog, Dilman, Narag, Wasni, Sarol & Shaariya.	436.50		18.50	455.00	Focal point
			163.50	4.00	167.50	Focal point

Now after implementing:-

Sr. No.	Name of Distribution Points.	RSP per Cylinder Inc. Rs.8/ Cash & carry rebate14.2 Kg.	RSP 5.0Kg. refill Rounded off.	Additional Cooliage/ Transportation charges.	RSP Sale Rate per Cylinder 14.2 kg.	Remarks.
1.	2.	3.	4.	5.	6.	7
(3) H.P. State Civil Supplies Corp. Ltd. Rajgarh.						
	5. Darow Devria, Maryog, Dilman, Narag, Gandai, Wasni, Sarol, Chamenji, Kather, Patoga & Shaariya.	436.50		18.50	455.00	Focal point
			163.50	4.00	167.50	Focal point

The other terms & conditions and RSP shall remain unchanged as mentioned earlier in Notification No. FDS-2-61/99-IV-6431-6491 dated 08-12-2014 is same.

By order,
sd/-
District Magistrate,
District Sirmour at Nahan (H.P.)

**FOOD, CIVIL SUPPLIES & CONSUMER AFFAIRS DEPARTMENT,
SIRMAUR DISTRICT AT NAHAN HIMACHAL PRADESH**

CORRIGENDUM

Nahan, the 27th December, 2014

Endst.No.FDS2-61/99-IV-6835.—In continuous of this Office Notification No. FDS-2-61/99-IV-6431-6491 dated 08-12-2014, it is notified for information of all concerned that places shown in **H.P. State Civil Supplies Corp. Ltd. Rajgarh** Column No. 5 is implementing with following additional places as under:--

Before shown in Notification No. FDS-2-61/99-IV-6431-6491 dated 08-12-2014:--

Sr. No.	Name of Distribution Points.	RSP per Cylinder Inc. Rs.8/ Cash & carry rebate14.2 Kg.	RSP 5.0Kg. refill Rounded off.	Additional Cooliage/ Transportation charges.	RSP Sale Rate per Cylinder 14.2 kg.	Remarks.
1.	2.	3.	4.	5.	6.	7
(3) H.P. State Civil Supplies Corp. Ltd. Rajgarh.						
	5. Darow Devria, Maryog, Dilman, Narag, Wasni, Sarol & Shaariya.	436.50		18.50	455.00	Focal point
			163.50	4.00	167.50	Focal point

Now after implementing:-

Sr. No.	Name of Distribution Points.	RSP per Cylinder Inc. Rs.8/ Cash & carry rebate14.2 Kg.	RSP 5.0Kg. refill Rounded off.	Additional Cooliage/ Transportation charges.	RSP Sale Rate per Cylinder 14.2 kg.	Remarks.
1.	2.	3.	4.	5.	6.	7
(3) H.P. State Civil Supplies Corp. Ltd. Rajgarh.						
	5. Darow Devria, Maryog, Dilman, Narag, Gandai, Wasni, Sarol, Chamenji, Kather, Patoga & Shaariya.	436.50		18.50	455.00	Focal point
			163.50	4.00	167.50	Focal point

The other terms & conditions and RSP shall remain unchanged as mentioned earlier in Notification No. FDS-2-61/99-IV-6431-6491 dated 08-12-2014 is same.

By order,
sd/-
District Magistrate,
District Sirmour at Nahan (H.P.)

मुद्रण एवं लेखन सामग्री विभाग

अधिसूचना

शिमला-2, 29 दिसम्बर, 2014

संख्या: मुद्रण (बी) 10-50/2010.—हिमाचल प्रदेश की राज्यपाल, भारत के संविधान के अनुच्छेद 309 के परन्तुक द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, हिमाचल प्रदेश लोक सेवा आयोग के परामर्श से, इस विभाग की समसंख्यक अधिसूचना तारीख 23 जनू 2012 द्वारा अधिसूचित, और राजपत्र हिमाचल प्रदेश में तारीख 9 अगस्त 2012 को प्रकाशित हिमाचल प्रदेश मुद्रण एवं लेखन सामग्री विभाग, सहायक नियन्त्रक (लेखन), वर्ग-I (राजपत्रित), भर्ती और प्रोन्नति नियम, 2012 का और संशोधन करने के लिए निम्नलिखित नियम बनाती हैं, अर्थात्:—

1. **संक्षिप्त नाम और प्रारम्भ.**—(i) इन नियमों का संक्षिप्त नाम हिमाचल प्रदेश मुद्रण एवं लेखन सामग्री विभाग, सहायक नियन्त्रक (लेखन), वर्ग-I (राजपत्रित), भर्ती और प्रोन्नति (संशोधन) नियम, 2014 है।

(ii) ये नियम राजपत्र, हिमाचल प्रदेश में प्रकाशित किए जाने की तारीख से प्रवृत्त होंगे।

2. **उपाबन्ध "क" का संशोधन.**—हिमाचल प्रदेश मुद्रण एवं लेखन सामग्री विभाग सहायक नियन्त्रक (लेखन), वर्ग-I (राजपत्रित), भर्ती और प्रोन्नति नियम, 2012, (जिन्हें इसमें इसके पश्चात् "उक्त नियम" कहा गया है), के उपाबन्ध 'क' में स्तम्भ संख्या 11 के सामने विद्यमान उपबन्धों के स्थान पर निम्नलिखित रखा जाएगा, अर्थात्:—

"अधीक्षक ग्रेड-II और निजी सहायक में से प्रोन्नति द्वारा, जिनका तीन वर्ष का नियमित सेवाकाल या ग्रेड में की गई लगातार तदर्थ सेवा, यदि कोई हो, को सम्मिलित करके तीन वर्ष का नियमित सेवा काल हो, ऐसा न होने पर अधीक्षक ग्रेड-II और निजी सहायक में से प्रोन्नति द्वारा,

जिनका अधीक्षक ग्रेड-II और वरिष्ठ सहायक/निजी सहायक और वरिष्ठ वेतनमान आशुलिपिक के रूप में संयुक्ततः नौ वर्ष का नियमित सेवाकाल या की गई लगातार तदर्थ सेवा को सम्मिलित करके नौ वर्ष का नियमित सेवाकाल हो जिसमें से अधीक्षक ग्रेड-II/निजी सहायक के रूप में दो वर्ष की सेवा अनिवार्य होनी चाहिए।”

प्रोन्नति के प्रयोजन के लिए पात्र कर्मचारियों की उनके सेवाकाल के आधार पर उनकी पारस्परिक वरिष्ठता को छोड़े बिना एक संयुक्त वरिष्ठता सूची तैयार की जाएगी।

(1) प्रोन्नति के सभी मामलों में, पद पर नियमित नियुक्ति से पूर्व सम्भरक (पोषक) पद में की गई लगातार तदर्थ सेवा, यदि कोई हो, प्रोन्नति के लिए इन नियमों में यथाविहित सेवाकाल के लिए, इस शर्त के अधीन रहते हुए गणना में ली जाएगी, कि सम्भरक (पोषक) प्रवर्ग में तदर्थ नियुक्ति/प्रोन्नति, भर्ती और प्रोन्नति नियमों के उपबन्धों के अनुसार चयन की उचित स्वीकार्य प्रक्रिया के अपनाने के पश्चात् की गई थी :

परन्तु उन सभी मामलों में, जिनमें कोई कनिष्ठ व्यक्ति सम्भरक (पोषक) पद में अपने कुल सेवाकाल (तदर्थ आधार पर की गई तदर्थ सेवा सहित, जो नियमित सेवा/नियुक्ति के अनुसरण में हो), के आधार या उपर्युक्त निर्दिष्ट उपबन्धों के कारण विचार किए जाने का पात्र हो जाता है, वहां अपने-अपने प्रवर्ग/पद/सर्वर्ग में उससे वरिष्ठ सभी व्यक्ति विचार किए जाने के पात्र समझे जाएंगे और विचार करते समय कनिष्ठ व्यक्ति से ऊपर रखे जाएंगे :

परन्तु यह और कि उन सभी पदधारियों की, जिन पर प्रोन्नति के लिए विचार किया जाना है, कम से कम तीन वर्ष की न्यूनतम अर्हता सेवा या पद के भर्ती और प्रोन्नति नियमों में विहित सेवा जो भी कम हो, होगी :

परन्तु यह और भी कि, जहां कोई व्यक्ति पूर्वगामी परन्तुक की अपेक्षाओं के कारण प्रोन्नति किए जाने सम्बन्धी विचार के लिए अपात्र हो जाता है, वहां उससे कनिष्ठ व्यक्ति भी ऐसी प्रोन्नति के विचार के लिए अपात्र समझा जाएगा/समझे जाएंगे।

स्पष्टीकरण:—अन्तिम परन्तुक के अन्तर्गत कनिष्ठ पदधारी प्रोन्नति के लिए अपात्र नहीं समझा जाएगा, यदि वरिष्ठ अपात्र व्यक्ति भूतपूर्व सैनिक है, जिसे डिमोबिलाईज्ड आर्मड फोर्सिस परसोनल (रिजर्वेशन ऑफ वैकेन्सीज इन हिमाचल स्टेट नॉन-टैकनीकल सर्विसीज) रूलज, 1972 के नियम -3 के उपबन्धों के अन्तर्गत भर्ती किया गया है और इसके अन्तर्गत वरीयता लाभ दिए गए हों या जिसे एक्स-सर्विसमैन (रिजर्वेशन ऑफ वैकेन्सीज इन दी हिमाचल प्रदेश टैकनीकल सर्विसीज) रूलज, 1985 के नियम-3 के उपबन्धों के अन्तर्गत भर्ती किया गया हो और इसके अन्तर्गत वरीयता लाभ दिए गए हों।

(2) इसी प्रकार स्थायीकरण के सभी मामलों में ऐसे पद पर नियमित नियुक्ति/प्रोन्नति से पूर्व सम्भरक (पोषक)पद पर की गई लगातार तदर्थ सेवा, यदि कोई हो, सेवाकाल के लिए गणना में ली जाएगी, यदि तदर्थ नियुक्ति/प्रोन्नति उचित चयन के पश्चात् और भर्ती और प्रोन्नति नियमों के उपबन्धों के अनुसार की गई थी :

परन्तु की गई उपर्युक्त निर्दिष्ट तदर्थ सेवा को गणना में लेने के पश्चात् जो स्थायीकरण होगा उसके फलस्वरूप, पारस्परिक वरीयता अपरिवर्तित रहेगी।

आदेश द्वारा,
मनीषा नंदा
प्रधान सचिव (मुद्रण एवं लेखन)।

[Authoritative English Text of this department Notification No: Mudran (B)10-50/2010 Dated 29 12-2014, as required under clause (3) of Article 348 of the Constitution of India.]

PRINTING & STATIONERY DEPARTMENT

NOTIFICATION

Shimla-2, the 29th December, 2014

No. Mudran (B)10-50/2010.—In exercise of the powers conferred by proviso to Article 309 of the Constitution of India, the Governor, Himachal Pradesh, in consultation with the H.P. Public Service Commission is pleased to make the following Rules further to amend the Recruitment and Promotion Rules for the post of **Assistant Controller (Stationery), Class-I (Gazetted)** in the Department of Printing and Stationery, Himachal Pradesh notified *vide* this Department Notification of even number dated 23-6-2012 and published in the Rajpatra Himachal Pradesh on 9-8-2012, namely :—

1. Short Title and Commencement.—(i) These rules may be called the Himachal Pradesh Printing and Stationery Department Assistant Controller (Stationery), Class-I (Gazetted) Recruitment and Promotion (Amendment) Rules, 2014.

(ii) These rules shall come into force from the date of publication in the Rajpatra, Himachal Pradesh.

2. Amendment of Annexure "A".—In Annexure "A" to the Himachal Pradesh Printing and Stationery Department **Assistant Controller (Stationery), Class-I (Gazetted)** Recruitment and Promotion Rules, 2012 (herein after referred to as the said rules) for the Existing provisions against Col.No:11, the following shall be substituted, namely :—

“By promotion from amongst the Superintendent Grade-II and Personal Assistant who possess 03(three) years regular service or regular combined with continuous *adhoc* service rendered, if any, in the grade, failing which by promotion from amongst the Superintendent Grade-II and Personal Assistant who possess 9(Nine) years regular service or regular combined with continuous *adhoc* service, as Superintendent Grade-II/Personal Assistant and Senior Assistant/Senior Scale Stenographer combined, out of which 2 years essential service must be as Superintendent Grade-II/ Personal Assistant .

For the purpose of promotion a combined seniority list of eligible officials on the basis of length of service without disturbing their inter-se-seniority shall be prepared.”

(1) In all cases of promotion, the continuous *adhoc* service rendered in the feeder post, if any, prior to regular appointment to the post shall be taken into account towards the length of service as prescribed in these Rules for promotion subject to the condition that the *adhoc* appointment/promotion in the feeder category had been made after following proper acceptable process of selection in accordance with the provisions of R&P Rules:

Provided that in all cases where a junior person becomes eligible for consideration by virtue of his/her total length of service (including the service rendered on *adhoc* basis, followed by regular service/appointment) in the feeder post in view of the provisions referred to above, all persons senior to him/her in the respective category/post/cadre shall be deemed to be eligible for consideration and placed above the junior person in the field of consideration;

Provided that all incumbents to be considered for promotion shall possess the minimum qualifying service of at least three years or that prescribed in the R&P Rules for the post, whichever is less;

Provided further that where a person becomes ineligible to be considered for promotion on account of the requirements of the preceding proviso, the person(s) junior to him/her shall also be deemed to be ineligible for consideration for such promotion.

EXPLANATION :—The last proviso shall not render the junior incumbent(s) ineligible for consideration for promotion if the senior ineligible person(s) happened to be Ex-Servicemen recruited under the provisions of Rule 3 of the Demobilized Armed Forces Personnel (Reservation of vacancies in Himachal State Non-Technical Services) Rules, 1972 and having been given the benefit of seniority there under or recruited under the provisions of Rule 3 of The Ex-servicemen (Reservation of Vacancies in the Himachal Pradesh Technical Services) Rules, 1985 and having been given the benefit of seniority there under.

2. Similarly, in all cases of confirmation continuous *ad hoc* services rendered in the feeder post, if any, prior to the regular appointment/promotion against such post shall be taken into account towards the length of service, If the *ad hoc* appointment/promotion had been made after proper selection and in accordance with provisions of the R&P Rules;

Provided that inter-se-seniority as a result of confirmation after taking into account, *ad hoc* service rendered as referred to above shall remain unchanged.”

By order,
MANISHA NANDA,
Pr. Secretary(P&S).

HIGH COURT OF HIMACHAL PRADESH SHIMLA -171001

NOTIFICATION

Dated : the 17th December, 2014

No. HHC/Admn.3(127)/79-II.—05 days earned leave on and with effect from 16.12.2014 to 20.12.2014, with permission to suffix Sunday falling on 21.12.2014, is hereby sanctioned, in favour of Shri Shiv Dayal Sharma, Additional Registrar of this Registry.

Certified that Shri Shiv Dayal Sharma is likely to join the same post and at the same station from where he had proceeds on leave after the expiry of the above leave period.

Certified that Shri Shiv Dayal Sharma would have continued to officiate the same post of Additional Registrar, but for his proceeding on leave.

By order
Sd/-
Registrar General.

HIGH COURT OF HIMACHAL PRADESH SHIMLA -171001

NOTIFICATION

Dated : the 17th December, 2014

No. HHC/Estt.3(509)/2000-I.—05 days earned leave on and with effect from 08.12.2014 to 12.12.2014, with permission to prefix Sunday falling on 07.12.2014 and suffix second Saturday & Sunday falling on 13.12.2014 & 14.12.2014, is hereby sanctioned, ex post facto, in favour of Shri Subhash Sharma, Secretary of this Registry.

Certified that Shri Subhash Sharma has joined the same post and at the same station from where he had proceeded on leave after the expiry of the above leave period.

Also certified that Shri Subhash Sharma would have continued to officiate the same post of Secretary, but for his proceeding on leave.

By order
Sd/-
Registrar General.

